

NATIONAL INTEGRATION COUNCIL

*143. SHRI FARIDUL HAQ ANSARI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present composition and function of the National Integration Council; and

(b) whether it has any counterparts in the States also?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) The composition and function of the National Integration Council are laid down in paragraph (26) of the statement, issued by the National Integration Conference. This Statement, a copy of which is attached, was laid on the Table of the Rajya Sabha on November 27, 1961. [Placed in Library. See No. LT-3255/61].

(b) No, Sir.

PHYTO-CHEMICAL PROJECT

*144. SHRIMATI DEVAKI GOPLDAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Phyto-Chemical Project proposed to be set up at Neriamanglam in Kerala State is not to be established, and if so, the reason therefor; and

(b) the total amount so far spent by the Government of Kerala for acquiring the site and doing other preliminary works in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) Yes, Sir. In view of the high prices of raw materials and consequent high cost of production of caffeine, which was the principal item of manufacture in the production programme, it has been decided to abandon the Phyto-Chemical Plant proposed to be set up at Neriamanga-lam.

(b) The particulars have been called for from the State Government

and will be placed on the Table of the House when received.

MADRAS AND HALDIA REFINERIES

*145 -T^{SHRI P.} - ABRAHAM: ' \SHRI P. K. KUMARAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether B.O.C and Shell International have made joint proposals for setting up the Madras and Haldia refineries;

(b) whether similar offers have been received from other Foreign Oil Companies; and

(c) if so, the decision taken by Government in the matter?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) and (b) Yes, Sir,

(c) The discussions are still continuing.

PERSONS ARRESTED FOR DEMONSTRATING AGAINST 17TH AMENDMENT OF CONSTITUTION

*146. SHRI DAHYABHAI V. PATEL: Will the Minister of HOME AFFAIRS be pleased to state the number of persons who were arrested by the Central Government for demonstrating or protesting against the 17th Amendment of the Constitution?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): NO person was arrested by the Central Government.

REWARDS FOR SCIENTIFIC DISCOVERIES AND INVENTIONS

*147. SHRI M. RUTHNASW AM Y. Will the Minister of EDUCATION be pleased to state:

(a) whether the Department of Scientific and Industrial Research has